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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/138/2016
NAME OF THE PETITIONER(S) : V. Saraswathi & 7 others
NAME OF THE RESPONDENT(S) : M/s Meadow Rural Enterprises Private Limited & 20 others
UNDER SECTION : 397/398, 235, 237, 111/59

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	S.P. Muralikumar	Counsel for Respondents 2 to 5 and 7 to 18 and 19 to 21	S.P. Muralikumar
2.	K. RAMASAMY NAVEEN kumar MOORTHY G.V. MOORTHY kumar	Counsel for Petitioner	G.V. Moorthy

ORDER

Counsel representing both the parties are present. On the previous date of hearing, counsel for respondent filed an additional document in support of their case. Counsel for petitioner filed a memo objecting the filing of additional documents. Counsel for respondent has filed counter to the abovesaid objections today and furnished a copy of the same to the other side. Both the counsel prayed time for making submissions in relation to the memo. Time extended at their request. Put up on 07.11.2017 at 10.30 A.M.

—sd—
K Anantha Padmanabha Swamy
Member (Judicial)

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